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(ख) क्या सरकार को ज्ञात है कि दिल्ली की ग्रधिकांश जनता को उर्दू में लिखे हुए इन नोटिसों ग्रादि को पढ़ो तथा समझने में कठिनाई होती है ; ग्रौर

(ग) इन अदालतों का काम हिन्दी में ग्रारम्भ करते के लिये क्या व्यवस्था की जा रही है ?

†[Issue of Delhi Court Summons in Hindi

164. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of Home -AFFAIRS be pleased to state:

(a) whether it is a fact that the summons or notices, which are issued by the Courts of Delhi, are written in Urdu;

(b) whether Government are aware that a majority of the people in Delhi experience difficulty in reading and understanding these notices, etc. which are written in Urdu; and

(c) what arrangements are being made to start the working of these Courts in Hindi?]

गृह-कार्यमंत्री (श्रीगोविन्द बल्लभ पन्त) : (क) जीहां ।

(ख) दिल्ली प्रशासन के पास ऐसी कोई शिकायत नहीं ग्राई है ।

(ग) विभिन्त प्रकार के फार्मों के साथ सम्मन श्रौर नोटिस को हिन्दी में छापने का प्रश्न विचाराधीन है ।

†[THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) Yes.

(b) No such complaint has been brought to the notice of the Delhi Administration.

(c) The question of printing various forms, including summons and notices, in Hindi is under consideration.]

INSTITUTION OF PROFESSORSHIP OR READERSHIP OF RESEARCH

165. SHRI B. N. BHARGAVA: Will the Minister of Scientific Research

†[] English translation.

AND CULTURAL AFFAIRS be pleased to state:

(a) whether Government propose to institute professorship or readership of research in various universities as suggested by the National Institute of Sciences of India.

(b) whether Government propose to publish works of eminent scientists in India; and

(c) whether Government also propose to prepare the History of Sciences of India?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) There are already a number of Professorships and Readerships in universities and they are expected to carry on research work in addition to their teaching duties. New posts are created as and when required.

(b) Such books have been published from time to time embodying the work of scientific departments and Government in other ways also encourage the publication of important work in Science.

(c) The National Institute of Science has been given a sum of Rs. 15,000/to begin work on the History of Sciences of India. Further grants will be given as and when necessary.

DELIMITATION OF CONSTITUENCIES

166. SHRI LOKANATH MISRA: Will the Minister of LAW be pleased to state:

(a) whether there is a proposal under Government's consideration for a fresh delimitation of constituencies for the next General Elections; and

(b) if so, whether all constituencies will be single-member constituencies?

THE DEPUTY MINISTER OF LAW (SHRI R. M. HAJARNAVIS): (a) There is no proposal at present under Government's consideration for fresh delimitation of constituencies before the next General Elections.

(b) Does not arise.

LAND REVENUE AND TACCAVI LOANS IN ANDAMAN ISLANDS

167. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of HOME AFFAIRS be pleased to state the amount of the arrears of land revenue and taccavi loans respectively, due from the people of the Andaman Islands for the years 1957-58, 1958-59 and 1959-60?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): The amount of the arrears of land revenue and taccavi loans respectively is as under:—

Year			Land Revenue	Taccavi Loans
			Rs.	Rs.
1957-5 8	潮	;	. 62,364.53	1,05,612.57
1958-59	•		· 77,697 ·6 3	1,21,789•15
1959-60	•		. 65,596.15	1,43,654.96

ESTABLISHMENT OF NEW UNIVERSITIES

168. SHRI M. P. BHARGAVA: Will the Minister of Education be pleased to state:

(a) whether the University Grants Commission has approved the establishment of any new universities in India in the years 1960 or 1961; and

(b) if so, where these new universities will be located?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b) The University Grants Commission agreed to the establishment of two new Universities in Bihar during 1960 *i.e.* (1) the Ranchi University, Ranchi and (2) the Bhagalpur University, Bhagalpur. It had also agreed that 0] to Questions 1326

the Headquarters of the Bihar University would be at Muzaffarpur instead of at Patna as at present. These Universities have since been established at the places indicated.

केन्द्रीय सरका[ः] तथा राज्य सरकारों के बीच पत्र-व्यवहार में हिन्दी का प्रयोग

१६९. श्री नवार्बोसह चौहान : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) गृह-कार्य मंत्रालय ने संविधान (राजकीय प्रयोजना के लिये हिन्दी भाषा) ग्रादेश, १९४४ को देखते हुए गत छः मास में राजस्थान, उत्तर प्रदेश, बिहार और मध्य प्रदेश की राज्य सरकारों से पत्र-व्यवहार करते हुए कितने पत्र उनके हिन्दी अनुवादों के साथ भेजे ; और

(ख) ग्रन्थ मंत्रालयों द्वारा इस ग्रादेश का पूर्ण रूप से पालन कराने के लिये क्या कार्यवाही की गई है ग्रीर इस में कहाँ तक सफलता मिली है ?

†[USE OF HINDI IN CORRESPONDENCE BETWEEN CENTRAL GOVERNMENT AND STATE GOVERNMENTS

169. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of Home AFFAIRS be pleased to state:

(a) the number of communications along with their Hindi versions which were sent by the Ministry of Home Affairs while making correspondence with the State Governments of Rajasthan, Uttar Pradesh, Bihar and Madhya Pradesh during the last six months in view of the constitution (Hindi Language for Official Purposes) Order, 1955; and

(b) what steps have been taken to see that other Ministries comply with the Order fully and how far those steps have proved successful?]

t[] English translation.